

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04-01-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/951/IB/2020

PETITION NUMBER : CP/1140/IB/2018

NAME OF THE PETITIONER(S) : Shri Ram City Union Finance Ltd

NAME OF THE RESPONDENT(S) : P.Sriram
(M/S.Sri Lakshmi Hotels Pvt Ltd)

UNDER SECTION : 60(5) IBC
Section 42 r/w

ORDER

Ld. Counsels for both sides are present through video conferencing platform.

Counsel appearing on behalf of the Respondent submits that counter has already been filed.

List the matter on 21.01.2021 for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

knp

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)